

(b) if so, the name of the said Minister and his association, if any, with lawn tennis;

(c) whether Government are also aware that the Sports Congress held in 1964 and inaugurated by the then Education Minister had laid down that Ministers should not fill such offices, and

(d) the steps Government propose to take regarding the anomaly?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Asad). (a) Yes, Sir

(b) Shri Fakhruddin Ali Ahmed, who has been elected as the President of the All India Lawn Tennis Association has played tennis and is interested in the game

(c) The 1962 Session of the Sports Congress advised as a general rule not to ask Ministers to become Presidents of their organisations

(d) The All-India Lawn Tennis Association are aware of the advice of the Sports Congress and in view of their autonomy are free to select their President

#### Mizo Attack on Aijal Town

\*952. Shri Kameshwar Singh:

Shri Prakash Vir Shastri:

Shri Raghuvir Singh Shastri:

Shri Atam Das:

Shri Shiv Kumar Shastri:

Shri Y. S. Kashwah:

Shri D. C. Sharma:

Shri Ram Avtar Sharma:

Shri Hukam Chand Kochwal:

Shri Ram Gopal Shalwale:

Shri Arjun Singh Bhadoria:

Shri J. Sunder Lal:

Shri Bhagti Ram:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Armed Mizo rebels killed and kidnapped many officials from different areas in Aijal town in the Mizo Hills on the 18th June, 1967,

(b) if so, the reaction of the Government thereto,

(c) whether Government are considering the withdrawal of the Cease-fire agreement in view of the increasing activities of Mizos and Naga rebels,

(d) if not, the reasons therefor, and

(e) the steps taken to recover the kidnapped officials?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a), (b) and (c) 12 persons were kidnapped by Mizo rioters in different batches from some areas of Aijal on the night of 18th June. Details of the incident had been furnished in the Home Minister's statement made in the Lok Sabha on 20th June, 1967, in response to a calling attention notice. Since the statement was made six more kidnapped persons have been recovered or released, leaving only one yet to be traced. The operations by our security forces are continuing and security measures have been strengthened.

(c) and (d) There is no cessation of operations agreement with Mizo rebels

#### Pass Percentages in University Examinations

\*953. Shri Nitiraj Singh Chaudhary:  
Shri G. C. Dixit:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that Universities have fixed different percentages for passing students in different divisions;

(b) if so, whether students passing from Universities fixing a higher percentage are not put to disadvantage in getting admissions in higher classes in comparison to those who pass from universities where this percentage is less, and

(c) remedies proposed to undo this wrong, which leads to discrimination and gives undue advantage to one over the others for no fault of theirs?

The Minister of Education (Dr. Triguna Sen): (a) Yes, Sir

(b) Yes, Sir, in certain cases where the admissions are made on the basis of divisions only without taking into consideration the percentage of marks

(c) This question has been under consideration of the Ministry of Education, University Grants Commission and the Inter-University Board. The Commission and the Board have addressed the Universities on the need for adopting uniform procedure

#### Naxalbari

\*954. Shri D. C. Sharma:

Shri Sidheshwar Prasad:

Shri Ramavatar Shastri:

Shri K. M. Madhukar:

Will the Minister of Home Affairs be pleased to state

(a) whether the Border Security Force in Naxalbari area has sealed its entire border with Pakistan and Nepal to prevent the miscreants to cross over to any foreign country;

(b) whether any attempts have been made by them to cross over; and

(c) the detailed measures taken in the matter?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). Movement across the border in East Pakistan is

not permitted except on the basis of valid travel documents and the vigilance on the border of East Pakistan has been made more effective by establishing additional Border Security Posts. Formal travel documents are not required for movement across the Indo-Nepal border in case of nationals of the two countries. The State Government are being advised to be vigilant regarding the possibility of miscreants escaping across the border and take appropriate measures in this regard.

#### C.I.A. Links in West Bengal

\*955. Shri E. K. Nayyar: Will the Minister of Home Affairs be pleased to state,

(a) whether Government are aware that the West Bengal Government have decided to set up a Special Intelligence Wing of the State Police to unearth CIA links,

(b) whether Government have got reports that CIA agents are mainly concentrating on the trade unions, universities, Newspapers and cultural sections of the Society, and

(c) if so, the reaction of Government in the matter?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) According to the information furnished by the State Government they have no such proposal

(b) Government have seen press reports to this effect

(c) The Intelligence Bureau had been asked to make inquiries into the use of foreign funds in the recent elections and for other purposes. A report has recently been received from the Intelligence Bureau and is being examined carefully. The Government will take some time to formulate their conclusions on the report and to decide whether any further inquiries are necessary.